

Order Dt. - 17-03-2011.

Coram :-

Hon'ble Mr. C. R. Mohapatra, Administrative Member

Hon'ble Mr. A. K. Patnaik, Judicial Member

Neither the ld. counsel for the applicant nor the applicant is present when the case is called. Mr S. B. Jena, ld. Ase for the resplts submitted that the grievance of the applicant has been redressed during the pendency of this O.A. A statement to that effect may be filed by Mr Jena. Call on 18-03-2011.

Judl. Member

Admn. Member

Received on 6.3.12
6.3.12

Order Dt 18-03-2011

Coram:

Hon'ble Mr C. R. Mohapatra, Admn. Member

Hon'ble Mr A. K. Patnaik, Judl. Member

By filing a memo in court to-day, Mr. Reta Singh, ld. counsel for the applicant praye for permission of the court to withdraw this Original Application with a liberty to file a fresh O.A if he advised. Permission is granted. This O.A is dismissed as withdrawn. Mr S. B. Jena, ld. Ase for Resplts is present and heard.

Judl. Member

Admn. Member

Copy of order
dt. 18.3.2011 issued
to Counsel for
both sides.
6.3.12
S.O.